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**PUBLIC NOTICE FOR LOSS OF SHARE CERTIFICATE**

Notice is hereby given that the share certificates no(s) 16659502, 55171310, 62729429, 62822689 for 100 shares bearing distinctive no(s) 466808970 - 466808994, 1341625958 - 1341625982, 2226189256 - 2226189280, 2232463217 - 2232463241 standing in the name(s) of **RAJESH JAIN** in the books of **M/S RELIANCE INDUSTRIES LIMITED**, has/have been lost/misplaced/destroyed and the advertiser has/have applied to the company for issue of duplicate share certificate(s) in lieu thereof, any person(s) who has/have claim(s) on the said shares should lodge such claim(s) with the company's registrars and transfer agents viz Kfin Technologies Private Limited, Selenium Tower B, Plot no: 31 & 32 Gachibowli, Financial District, Nanakramguda, Hyderabad-500032 within 15 days from the date of this notice falling which the company will proceed to issue duplicate share certificate(s) in respect of the said shares.

Name(s) of the Claimant(s)  
**RAJESH MANOHAT**

Date : 1st November 2023  
Place: Mumbai

**LKP SECURITIES LIMITED**  
CIN: L67120MH1994PLC080039  
Regd Office :- 203, Embassy Centre, Nariman Point, Mumbai 400021

**EXTRACT OF STANDALONE AND CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30 SEPTEMBER, 2023** (Rs.in lakhs except per share data)

PARTICULARS	STANDALONE			CONSOLIDATED		
	Quarter Ended	Quarter Ended	Quarter Ended	Quarter Ended	Quarter Ended	Quarter Ended
	30-Sep-2023	30-Jun-2023	30-Sep-2022	30-Sep-2023	30-Jun-2023	30-Sep-2022
1 Total Income from operations (net)	2,156.91	1,875.90	2,159.64	2,180.67	1,903.65	2,185.57
2 Net Profit / (Loss) from ordinary activities after tax	65.95	142.40	173.98	75.34	158.85	183.58
3 Net Profit/(Loss) after Extraordinary items	65.95	142.40	173.98	75.34	158.85	183.58
4 Paid-up Equity Share Capital	1,583.68	1,583.68	1,496.87	1,583.68	1,583.68	1,496.87
5 Reserves excluding revaluation reserves as per balance sheet	2.00	2.00	2.00	2.00	2.00	2.00
6 Earning Per Share (EPS) (Face value of Rs.2)						
-Basic	0.08	0.18	0.24	0.10	0.20	0.25
-Diluted	0.08	0.18	0.23	0.10	0.20	0.25

The above is an extract of the detailed format of Quarter and Half year ended 30th September, 2023 Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and other Disclosure Requirements) Regulations, 2015. The full format of Quarter and Half year ended 30th September, 2023 Financial results are available on the website the Stock Exchange on which share of the Company are listed, namely www.bseindia.com and also available on Company's website which shares www.lkpsc.com

For LKP SECURITIES LTD  
Sd/-  
Pratik M. Doshi  
Managing Director

Place : Mumbai  
Date : 31 October 2023

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF EASHKRUPA SHIPPING & LOGISTICS INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	Eashkrupa Shipping & Logistics India Private Limited
2. Date of incorporation of corporate debtor	18/03/2014
3. Authority under which corporate debtor is incorporated / registered	Company Incorporated Under The Companies Act, 2013 Registered With Registrar Of Companies, Mumbai
4. Corporate Identity No. of corporate debtor	U63000MH2014PTC254514
5. Address of the registered office and principal office (if any) of corporate debtor	Flat No. 302, Ader Wing, 3rd Floor, Rosewood Heights, Plot No. 270, Sector 10, Kharghar, Rajgadh, Navi Mumbai, Maharashtra 410220
6. Insolvency commencement date in respect of corporate debtor	The order was pronounced on 20/10/2023. However, the order was communicated to Interim Resolution Professional on 27/10/2023.
7. Estimated date of closure of insolvency resolution process	17/04/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mrs. Dipi Amit Thite IBBI Registration Number: IBBI/IPA-002/IP-N01087/2021-2022/13629
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 9, B Building, Ranyanagar Housing Society, Bdwewadi, Pune 411037 Email: dipi@csdipithite.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Off. No. 204, Silver Mist Apartment Condominium", Nr. Neelkajam Theatre, Sadashiv Peth, Pune 411030 Email: dipi@csdipithite.com / corp.eashkrupalogistics@gmail.com
11. Last date for submission of claims	18/01/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (These names for each class)	Not Applicable
14. (a) Relevant Forms (b) Details of authorized representatives are available at	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of the **EASHKRUPA SHIPPING & LOGISTICS INDIA PRIVATE LIMITED** on 20/10/2023. The creditors of **EASHKRUPA SHIPPING & LOGISTICS INDIA PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 18/01/2024 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Dipi Amit Thite  
Interim Resolution Professional  
IBBI Registration Number: IBBI/IPA-002/IP-N01087/2021-2022/13629  
Date: 01/11/2023  
Place: Pune

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**RELIANCE POWER LIMITED**  
CIN : L40101MH1995PLC084687  
Registered Office: Reliance Centre, Ground Floor, 19, Wolchand Hirachand Marg, Ballard Estate, Mumbai - 400 001. Tel: 91 22 43031000 Fax : 91 22 43033166  
Website: www.reliancepower.co.in, Email: reliancepower.investors@relianceoda.com

**A. Extract of the Consolidated Financial Results for the Quarter Ended September 30, 2023**  
Rupees in lakhs

Sr. No.	Particulars	Quarter Ended		Year Ended
		September 30, 2023	September 30, 2022	March 31, 2023
		Unaudited	Unaudited	Audited
1	Total Income from Operations	2,05,226	1,92,182	7,54,269
2	Profit / (Loss) before exceptional items and tax	(17,718)	(27,093)	(1,33,431)
3	Net Profit / (Loss) for the year/ quarter before tax (after exceptional items)	(17,718)	(27,093)	(29,745)
4	Net Profit / (Loss) for the year/ quarter after tax (after exceptional items)	(23,776)	(34,026)	(47,077)
5	Total Comprehensive Income/ (Loss) for the year/ quarter	(24,031)	(31,493)	(43,882)
6	Paid-up Equity Share Capital (Par value of Rs. 10 each)	3,81,118	3,40,013	3,73,521
7	Earnings Per Share (Face value of Rs. 10 each) (for continuing and discontinuing operation)			
	(a) Basic (Rs.)	(0.633)	(1.001)	(1.352)
	(b) Diluted (Rs.)	(0.633)	(1.001)	(1.352)
	(Not annualised for quarter ended)			

**B. Extract of the Standalone Financial Results for the Quarter Ended September 30, 2023**  
Rupees in lakhs

Sr. No.	Particulars	Quarter Ended		Year Ended
		September 30, 2023	September 30, 2022	March 31, 2023
		Unaudited	Unaudited	Audited
1	Total Income from Operations	1,447	1,363	2,878
2	Profit / (Loss) before exceptional items and tax	609	(7,068)	(38,215)
3	Profit / (Loss) before tax (after exceptional items)	609	(7,068)	65,471
4	Profit / (Loss) after tax (after exceptional items)	609	(7,068)	65,471
5	Total Comprehensive Income/ (Loss)	(4,891)	(793)	(64,281)
6	Paid up Equity Share Capital	3,81,118	3,40,013	3,73,521
7	Reserves (excluding Revaluation Reserve)	5,06,024	5,51,727	5,05,031
8	Security Premium Account	11,13,051	11,05,454	11,05,454
9	Net worth	13,38,665	13,04,714	14,17,680
10	Outstanding Debt	5,15,533	6,22,188	5,39,170
11	Debt Equity Ratio	0.39	0.48	0.38
12	Earnings Per Share (Face value of Rs. 10 each) (For continuing and discontinuing operations)			
	Basic	0.016	(0.208)	1.881
	Diluted	0.015	(0.208)	1.776
	(Not annualised for quarter ended)			
13	Capital Redemption Reserve	-	-	-
14	Debt Redemption Reserve	4,683	4,683	4,683
15	Debt Service Coverage Ratio	1.20	0.30	1.06
16	Interest Service Coverage Ratio	1.20	0.32	4.47

C. The above financial results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under section 133 of the Companies Act, 2013.

D. The above is an extract of the detailed format of the financial results for the quarter ended September 30, 2023 drawn up both on a Standalone and Consolidated basis, filed with Stock Exchanges on October 31, 2023 under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results (Standalone and Consolidated) for the quarter and half year ended September 30, 2023 is available on the Company's website, www.reliancepower.co.in and on the website of the Stock Exchanges, www.bseindia.com and www.nseindia.com.

Place: Mumbai  
Date: October 31, 2023

**DCB BANK LIMITED**  
CIN No.: L99999MH1995PLC089008  
Regd. Office: 601 & 602, 6th Floor, Tower A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai - 400013

**EXTRACT FROM UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023**  
(₹ In crore)

Sr. No.	Particulars	Quarter ended			Half Year Ended	
		30.09.2023	30.06.2023	30.09.2022	30.09.2023	30.09.2022
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)
1	Total income from operations	1,412.95	1,344.68	1,099.21	2,757.63	2,140.90
2	Net Profit / (Loss) for the period (before tax, exceptional and/or extraordinary items)	170.84	170.94	151.55	341.78	282.67
3	Net Profit / (Loss) for the period before tax (after exceptional and/or extraordinary items)	170.84	170.94	151.55	341.78	282.67
4	Net Profit / (Loss) for the period after tax (after exceptional and / or extraordinary items)	126.79	126.93	112.35	253.72	209.50
5	Equity Share Capital (Face value ₹ 10/-)	311.92	311.73	311.16	311.92	311.16
6	Reserves (excluding Revaluation Reserve)	3,954.61*	3,954.61*	3,511.20**	3,954.61*	3,511.20**
7	Earnings Per Share (EPS) ₹ (before/after extraordinary items) (face value of ₹ 10 each) not annualised					
	(i) Basic (₹)	4.07	4.07	3.61	8.14	6.74
	(ii) Diluted (₹)	4.02	4.03	3.59	8.06	6.69
8	Total Comprehensive Income for the period [comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	Refer Note 2	Refer Note 2	Refer Note 2	Refer Note 2	Refer Note 2
9	Net Worth	4,332.05	4,200.26	3,761.12	4,332.05	3,761.12
10	Outstanding Redeemable Preference Shares	-	-	-	-	-
11	Capital Redemption Reserve	-	-	-	-	-
12	Securities Premium Account	1,372.22	1,371.16	1,368.51	1,372.22	1,368.51
13	Outstanding Debts	5,189.79	4,730.04	3,514.87	5,189.79	3,514.87
14	Total Debt to Total Assets	8.99%	8.60%	7.51%	8.99%	7.51%
15	Debt-Equity Ratio	0.60	0.62	0.44	0.60	0.44

\* As on 31 March 2023  
\*\* As on 31 March 2022

Notes

- The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 and Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The full format of the Financial Results is available on the Stock Exchange URLs as below:  
a. Bombay Stock Exchange: <https://www.bseindia.com/xml-data/corpfiling/AttachLive/236f7b4c-87cb-42c0-9504-4c2ffaa24d2d.pdf>  
b. National Stock Exchange: [https://nsearchives.nseindia.com/corporate/BSENSEOutcomeOfBoardMeeting31102023\\_31102023164742.pdf](https://nsearchives.nseindia.com/corporate/BSENSEOutcomeOfBoardMeeting31102023_31102023164742.pdf)  
The same is also available on the Bank's Website (www.dcbbank.com).
- Information relating to Total Comprehensive Income and Other Comprehensive Income is not furnished as Ind AS is not yet made applicable to banks.
- Outstanding Debts represents Total Borrowings of the Bank.

Place: Mumbai  
Date: October 31, 2023

For and on behalf of the Board of Directors  
Murali M. Natrajan  
MD & CEO

**Baroda BNP PARIBAS MUTUAL FUND**

Investment Manager: Baroda BNP Paribas Asset Management India Private Limited (AMC)  
Corporate Identity Number (CIN): U65991MH2003PTC142972

Registered Office: Crescenzo, 7th Floor, G-Block, Bandra Kurla Complex, Bandra - East, Mumbai - 400 051.  
Website: www.barodabnpparibasmf.in • Toll Free: 18002670189

**NOTICE NO. 67: PUBLIC NOTICE**

Baroda BNP Paribas Asset Management India Private Limited (AMC) invites offers from owners / Power of Attorney holders for premises on a rental basis for commercial use as their Head Office approximately 10,000 - 11,000 sq. ft. carpet Area. The offers in a sealed cover complete in all respects should be submitted on or before 3:00 p.m. on November 10, 2023 during working hours at the above registered office address. Requirements/Criteria's laid down below:

1	Carpet Area	10000 - 11000 sq. ft.
2	Car parking slot	10 - 20
3	Amenities	24 hours water facility, Generator power back up, Electricity etc.
4	Possession	Ready for possession / Occupation
5	Desired location	BKC, Mumbai
6	Preference	Premises in all respect with required occupancy certificate and other statutory approvals of local civic authority
7	Furnishing Status	Furnished/Unfurnished
8	Stamp duty / registration charges	To be shared in the ratio of 50:50
9	Fitment Period	3-6 months' rent-free fitment period after handing over of the premises.

Further to note that the authority reserves the right to reject/cancel the requirement without assigning the reasons therefor.

For Baroda BNP Paribas Asset Management India Private Limited  
(formerly BNP Paribas Asset Management India Private Limited)  
(Investment Manager to Baroda BNP Paribas Mutual Fund)

Sd/-  
Authorised Signatory

Date : October 31, 2023  
Place: Mumbai

**MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY.**

**NELCAST LIMITED**  
CIN : L27109AP1982PLC003518  
Regd. Office: 34, Industrial Estate, Gudur - 524 101. Tel: 08624 - 251266.  
Fax: 08624 - 252066. Website: www.nelcast.com Email: nelcast@nelcast.com

**STATEMENT OF UN-AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF-YEAR ENDED 30TH SEPTEMBER 2023**  
(₹ in lakhs)

Sl. No.	Particulars	Standalone				Consolidated							
		3 Months Ended		Half Year Ended	Year Ended	3 Months Ended		Half Year Ended	Year Ended				
		30.09.2023	30.06.2023	30.09.2022	30.09.2023	31.03.2023	30.09.2023	30.06.2023	30.09.2022	30.09.2023	31.03.2023		
1	Total Income from Operations	36263.66	29639.28	33166.13	65902.94	63121.23	128011.84	36263.66	29639.28	33166.13	65902.94	63121.23	128011.84
2	Net Profit before tax from ordinary activities and Exceptional items *	2231.82	920.94	1631.40	3152.76	2719.58	4031.70	2231.82	920.94	1631.40	3152.76	2719.58	4031.70
3	Net Profit after tax from ordinary activities and Exceptional items *	1663.89	717.63	1215.03	2381.52	1991.63	2973.54	1663.89	717.63	1215.03	2381.52	1991.63	2973.54
4	Total Comprehensive Income for the period after tax	1641.36	707.55	1188.84	2348.91	1946.73	2933.19	1641.36	707.55	1188.84	2348.91	1946.73	2933.19
5	Equity Share Capital (Face Value of Rs.2/- each fully paid up)	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02	1740.02
6	Other Equity (as shown in the Audited Balance Sheet)						45100.04						45100.04
7	Earnings Per Share of Rs.2/- each (EPS for the Quarters are not annualised)												
	Basic	1.91	0.82	1.40	2.74	2.29	3.42	1.91	0.82	1.40	2.74	2.29	3.42
	Diluted	1.91	0.82	1.40	2.74	2.29	3.42	1.91	0.82	1.40	2.74	2.29	3.42

Notes:

The above is an extract of the detailed format of Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the Stock Exchange websites : [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website [www.nelcast.com](http://www.nelcast.com).

\* The Company does not have any Exceptional items to report in the above periods.

Place : Chennai  
Date : 30.10.2023

For Nelcast Limited  
P. Deepak  
Managing Director

